

आयकर अपीलिय अधिकरण
मुंबई पीठ "एस एम सी" , मुंबई
श्री विकास अवस्थी, न्यायिक सदस्य के समक्ष
IN THE INCOME TAX APPELLATE TRIBUNAL
MUMBAI BENCH "SMC", MUMBAI
BEFORE SHRI VIKAS AWASTHY, JUDICIAL MEMBER
आअसं. 5301/मुं/2019 (नि.व.2010-11)
ITA NO.5301/MUM/2020 (A.Y.2010-11)

Prakashchand S. Jain,
M/s Prakash Jhunjunwala & Co. LLP,
Chartered Accountants,
5, Jolly Bhavan No.2, Ground Floor,
7 New Marine Lines, Churchgate,
Mumbai-400020.

PAN: **AADPJ5851H**

..... अपीलार्थी /Appellant

बनाम Vs.

ITO, Ward-19(3)(5)
210, 2nd Floor, Matru Mandir,
Tardeo Road, Mumbai-400007.

..... प्रतिवादी /Respondent

अपीलार्थी द्वारा/ Appellant by : Sh. Prakash Jhunjunwala

प्रतिवादी द्वारा/Respondent by : Sh. Sanjay J. Sethi

सुनवाई की तिथि/ Date of hearing : 07/09/2021

घोषणा की तिथि/ Date of pronouncement : 07/09/2021

आदेश / ORDER

PER VIKAS AWASTHY, J.M:

This appeal by the assessee is directed against the order of Commissioner of Income Tax (Appeals)-5, Mumbai [hereinafter referred to as 'the CIT(A)'] dated 28/09/2018 for the assessment year 2010-11.

2. A letter dated 01/04/2021 has been received from the Chartered Accountant of assessee stating that the assessee has opted for 'Vivad Se

Vishwas Scheme, 2020' (in short 'VSVS') and hence, want to withdraw the appeal.

3. Sh. Sanjay J. Sethi representing the Department stated that the Department has no objection if the assessee wants to withdraw appeal to avail the benefit of 'VSVS'.

4. A perusal of above letter shows that the assessee's declaration under VSVS for the impugned assessment year has been accepted and the Designated Authority has issued Form-3. In view of above, the appeal by assessee is dismissed as withdrawn.

Order pronounced in the open court on **Tuesday**, the **7th** day of September, 2021.

Sd/-

(VIKAS AWASTHY)

न्यायिक सदस्य / JUDICIAL MEMBER

मुंबई/Mumbai, दिनांक/Dated: 07/09/2021

SK, PS

प्रतिलिपि अग्रेषित Copy of the Order forwarded to :

1. अपीलार्थी/The Appellant ,
2. प्रतिवादी/ The Respondent.
3. आयकर आयुक्त(अ)/ The CIT(A)-
4. आयकर आयुक्त CIT
5. विभागीय प्रतिनिधि, आय.अपी.अधि., मुंबई/DR, ITAT,
Mumbai
6. गार्ड फाइल/Guard file.

BY ORDER,

//True Copy//

(Dy./Asstt. Registrar)
ITAT, Mumbai